

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

TE

Order dt. 21.6.04

Applicant is absent on coll. Ld. As.c. files one M.A. praying there-on 04 weeks time to file counter. Heard. Time is granted till 20.7.04 to file counter. M.A. is disposed of accordingly.

21-6-04

REGISTRAR

counter not filed

Registrar

11/07/04

Order dt. 20.7.04

Learned Counsel for the applicant is present. Ld. As.c. files one M.A. praying there-on further 04 weeks time to file counter. Heard. Time is granted till 23.8.04 to file counter. M.A. is disposed of accordingly.

20/7/04

REGISTRAR

counter not filed

Registrar

11/20/8/04

Order dated 18.02.2005

Heard Mr. P.K. Padhi, Learned Counsel appearing for the Applicant and Mr. U.B. Mohapatra, Ld. Senior Standing Counsel appearing for the Respondents/Dept.

Having faced an order of Punishment, the Applicant Preferred an appeal and also approached this Tribunal, in the present OA, U/s. 19 of the Administrative Tribunal Act, 1985. During the Pendency of this OA, the Appellate Authority has disposed of the Appeal under Annexure - R/1 dated 18.06.2004. The sole prayer of the Applicant in this OA being for a direction to the Respondent no.2 to dispose of the Appeal and the appeal having been disposed of as aforesaid, this has become infructuous, and is accordingly disposed of. No cost.

Send copies of the orders to all the parties (Applicant & Respondents) & free copies of this order be given to Ld. Counsel for both sides.

Members